

(b) when the final report of the Committee is expected to be published?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The members of the Committee visited some of the housing colonies in Delhi, including the labour Housing Colony under construction in Industrial area. The Secretary of Committee also visited the Central Building Research Institute, Roorkee; the Forest Research Institute and Colleges, Dehra Dun and important centres of industry to study various experiments in housing technique and methods followed in different parts of the country.

(b) It can be laid on the Table of the House if so desired by the House.

IRANIAN SOCIETY AT CALCUTTA

***1330. Shri Amjad Ali:** Will the Minister of Education be pleased to state:

(a) the amount annually allotted from the Central Government fund to the Iranian (Persian) Society at Calcutta; and

(b) whether the society has in its activities promotion of culture of any language other than Persian?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) None.

(b) The Government cannot say anything about it. The hon. Member can enquire from the Iran Society.

REMITTANCES TO PAKISTAN

***1331. Shri Gidwani:** (a) Will the Minister of Finance be pleased to state whether it is a fact that the Reserve Bank of India has registered a case under Section 5 of the Foreign Exchange Control Act against some Indian firms for unauthorised remittances to Pakistan in contravention of Exchange regulation?

(b) What is the number of such firms and the places in which those firms are working?

(c) What was the amount involved in the said unauthorised remittances to Pakistan?

The Minister of Finance (Shri C. D. Deshmukh): (a) The Reserve Bank of India have not registered any case under Section 5 of the Foreign Exchange Regulation Act, 1947 against Indian firms for unauthorised remittances to Pakistan, but a case has been registered under that section in respect of payments in Indian currency made by a firm in India on behalf of persons resident in Pakistan. The Reserve Bank are also making enquiries into other unauthorised payment of a similar type made by persons and firms resident in India.

(b) The number of such firms and persons involved is 12 with business at Bombay, Delhi, Amritsar and Ambala

(c) The amount of unauthorised payments made in India on behalf of residents in Pakistan as disclosed by the enquiry so far made by the Reserve Bank comes to about Rs. 2 lakhs.

REGISTER OF ENGINEERS

***1331-A. Shri M. S. Gurupadaswamy:** Will the Minister of Education be pleased to state whether Government propose to have a Register of Engineers, who are properly qualified and experienced in Engineering in all its branches?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): A Register of Engineers is being compiled by the Council of Scientific and Industrial Research but the registration is on a voluntary basis. In so far as the question of compulsory registration of Engineers by a statutory body is concerned, the matter is under consideration.

TRIBAL WELFARE BRANCH

***1332. Shri Brohmo-Choudhury:** Will the Minister of Home Affairs be pleased to state how many officers from each State, State-wise, are serving (1) in the Tribal Welfare Branch of the

Home Ministry; and (ii) in the Office of the Commissioner for Scheduled Castes and Scheduled Tribes?

The Minister of Home Affairs and States (Dr. Katju): (i) There is no Tribal Welfare Branch in the Ministry of Home Affairs.

(ii) Besides the Commissioner and the Assistant Commissioner, members of the staff in his office belong to the following States:—

Uttar Pradesh	2
Madras	1
Delhi	5 (includes two displaced persons—one from Sind and one from Bahawalpur).
Himachal Pradesh	1
Manipur	1
Punjab	1

INTER-UNIVERSITY CO-OPERATIVE CONTRACTS

*1333. **Shri Radha Raman:** (a) Will the Minister of Education be pleased to state whether it is a fact that two new Inter-University Co-operative Contracts have been completed by U.S. Technical Co-operation Administration with India?

(b) If so, how many Engineering and Technical experts will be exchanged?

(c) What will be the estimated total expenditure incurred by both the countries on this exchange?

(d) What Indian institutions would be receiving those experts?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (d). No contracts have been completed but a scheme for the establishment of 'sisterhood' relationship between certain Universities in the U.S.A. and technological institutions in India is under consideration of Government.

CHARGES AGAINST FORMER SECRETARY OF COMMERCE AND INDUSTRY MINISTRY

*1334. **Shri Vittal Rao:** (a) Will the Minister of Home Affairs be pleased to refer to answer given to starred ques-

tion No. 936 asked on the 1st September, 1953 and state when Government received the findings of the enquiry into the charges of corruption and professional misconduct against the former Secretary of the Commerce and Industry Ministry held by Sir Arthur Trevor Harris?

(b) When was the same forwarded to the Union Public Service Commission by the Home Ministry?

(c) Do Government propose to expedite the disposal of this case in view of the keen interest evinced by the people?

The Minister of Home Affairs and States (Dr. Katju): (a) 4th May, 1953.

(b) 24th July, 1953.

(c) The advice of the Union Public Service Commission was received on the 11th of September and orders are likely to issue in a few days.

सुलतानों की कब्रों पर परिचय-पट्टिकाएं

*१३३५. **श्री रघुनाथ सिंह :** क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे कि क्या महरौली में कुतुब शाह के रोजे के अन्दर दिल्ली के सुलतानों की कब्रों पर लगी हुई परिचय-पट्टिकाएं टूट गई हैं और यदि हां, तो उनकी संख्या कितनी है ?

(ख) इस विषय में सरकार का क्या कार्यवाही करने का विचार है ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Presumably the referencè is to the Dargah of Khwaja Qutb-ud-Din Bakhtiar Kaki. If so, two tablets are broken.

(b) It is proposed to install tablets on the graves as soon as possible.

RELIEF TO FAMINE STRICKEN AREAS

*1336. **Shri K. K. Basu:** Will the Minister of Finance be pleased to state the total amount given to State Governments as loans or grants for relief in the famine stricken and distressed areas like Sunderban in West Bengal.